

Statement

Sl. No.	Name of the Project	Capacity of the equipment ordered	Firm on whom ordered
1.	Western Yamuna Canal H.E. Project (H.S.E.B.)	64 MW	Sumitomo Corporation, Japan.
2.	Lower Mettur Project (T.N.E.B.)	120 MW	Do.
3.	Lower Borplani Project Assam (A.S.E.B.)	100 MW	Do.
4.	Nagarjunasagar Project (A.P.S.E.B.)	302.4 MW	Hitachi Mitsubishi Consortium—ordered through BHEL
5.	Stakana Project (J&K)	4 MW	GANZ-MOVAG, Hungary, ordered through BHEL.
6.	Karnah Hydro-electric Project (J&K)	2 MW	GANZ-MOVAG, Hungary ordered to be placed through BHEL
7.	Kunda Hydro-electric Project (T.N.E.B.)	20 MW	Approved—order is to be placed on Wastinghouse, Canada.
8.	Hirakud Stage II HEP (OSEB)	37.5 MW	Order placed on Hitachi, Japan.
9.	Neyveli thermal Project extension	3x210 MW	Orders placed for boilers on Electro Hungary Orders placed for turbo-generator on Franco Tosi -Italy.

Requirement of Kerosene Oil

*129. SHRI ANANTHA RAMULU MALLU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) whether Government have made any assessment regarding the requirement of Kerosene, State-wise;

(b) if so, the details thereof;

(c) whether Government propose to import kerosene to meet its demand in the country; and

(d) if so, the details regarding the quantity and from which countries, country-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). The requirement of kerosene oil of various States and Union Territories is determined on the basis of their historical allocations/sales and 5 per cent an-

nual growth rate over such allocations sales for the corresponding months. Taking into account the overall availability of the product, movement capacity etc., monthly allocations are made. Besides the regular monthly allocations *ad-hoc* allocations to meet specific situations, like flood, drought, festivals etc. are also made when necessary and justified.

The allocation made to various States and Union Territories during 1981-82 is given in the Statement.

(c) and (d) Yes, Sir. A contract has been signed with the USSR for the import of 1.5 million tonnes of kerosene oil in 1982. Arrangements have also been made to import additional quantities of kerosene to meet immediate requirements from suppliers based in USA, UK and Bermuda. As per present estimates, it should be possible to get about 150,000 tonnes of kerosene from these sources. It would not be in public interest to disclose further details in this regard.

STATEMENT

Allocations of kerosene made to various States/Union Territories during 1981-82

States/Union Territories	Allocations during 1981-82
1. Andhra Pradesh	338,280
2. Arunachal Pradesh	4,510
3. Andaman & Nicobar Islands	1,705
4. Assam	133,800
5. Bihar	258,600
6. Chandigarh	10,920
7. Dadra & N. Haveli	1,705
8. Delhi	142,600
9. Gujarat	438,067
10. Goa, Daman & Diu	16,670
11. Haryana	77,380
12. Himachal Pradesh	19,100
13. Jammu & Kashmir	32,550
14. Karnataka	256,410
15. Kerala	140,130
16. Madhya Pradesh	210,160
17. Maharashtra	869,167
18. Manipur	9,250
19. Meghalaya	7,970
20. Mizoram	3,810
21. Nagaland	5,410
22. Orissa	85,450
23. Punjab	165,360
24. Pondicherry	8,090
25. Rajasthan	143,104
26. Sikkim	5,450
27. Tamil Nadu	387,610
28. Tripura	12,310
29. Uttar Pradesh	455,386
30. West Bengal	419,800
31. Lakshadweep	.
TOTAL	4660,754